

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF EAT REAL SNACKS PRIVATE LIMITED

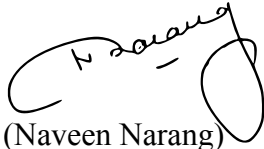
1.	NAME OF CORPORATE PERSON	EAT REAL SNACKS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/02/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, STATE OF GUJARAT
4.	CIN/ LLP NO.	U15510GJ2016FTC086004
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	28, NANDAN BAUG BUNGLOWS, NARODA DEHGAM ROAD, BILISIYA, AHMEDABAD, GUJARAT 382330
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	OCTOBER 13, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: nnarang.associates@gmail.com Phone: +91 98180225476, +91 11 45113039 Reg. No: IBBI/IPA-002/IP-N00794/2019 - 2020/12565
8.	LAST DATE FOR SUBMISSION OF CLAIMS	NOVEMBER 12, 2022

Notice is hereby given that the Eat Real Snacks Private Limited has commenced voluntary liquidation on October 13, 2022 (Liquidation commencement date).

The Stakeholders of Eat Real Snacks Private Limited are hereby called upon to submit a proof of their claims, on or before November 12, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'N. Narang', enclosed within a large, loopy circular stroke.

(Naveen Narang)
Liquidator

Date: 15.10.2022

Place: New Delhi